

(1877) 07 CAL CK 0009

Calcutta High Court

Case No: None

Sheik Piru

APPELLANT

Vs

Mohesh Mahto and
Another

RESPONDENT

Date of Decision: July 20, 1877

Citation: (1877) ILR (Cal) 471

Hon'ble Judges: Richard Garth, C.J; Markby, J; Macpherson, J; Jackson, J; Ainslie, J

Bench: Full Bench

Judgement

Richard Garth, C.J.

We are of opinion, that as this was a suit cognizable by the Court of Small Causes, no special appeal lies to this Court, although a question of title may have been incidentally raised in it. The appeal will, therefore, be dismissed.